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Title: Introduction of the Academy of Scientific and Innovative Research (Amendment) Bill, 2016\* (*Insertion of new section 39*).

HON. DEPUTY SPEAKER: Item no.26 - Shri P. Karunakaran.

SHRI P. KARUNAKARAN (KASARGOD): Sir, I beg to move for leave to introduce a Bill to amend the Academy of Scientific and Innovative Research Act, 2011.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Academy of Scientific and Innovative Research Act, 2011."

*The motion was adopted.*

SHRI P. KARUNAKARAN : I introduce the Bill.